

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/138/2016  
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others  
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others  
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Petitioner	C. V. Mohan
2)	S. P. Muralikrishnan	Counsel for Respondent R2 to R5 and R7 to R15 and R17 to R21	S. P. Muralikrishnan
3)	A. M. Sridharan	Counsel for Respondent 1	Arundhan

**ORDER**

Counsel representing both the parties are present. In relation to the issue of filing additional documents by the respondents a counter memo has already been filed by R1. For passing orders, put up on 16.11.2017 at 10.30 A.M.



**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc